

[Translation]

### Assistance to Model Schools in Delhi

9081. SHRI N.J. RATHVA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have considered to sanction additional funds to each model school in Delhi; and

(b) if so, the amount likely to be provided to each such school?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). Yes, Sir. An additional amount of Rs. 50,000/- has been provided to each Secondary/Sr. Secondary school converted into Composite Model School in 1990-91 and 1991-92, in addition to the regular grant given to all the schools.

### Goods Distributed Under operation Black Board

9082. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the mechanism adopted to ensure the quality of goods distributed under Operation Black Board;

(b) whether the manner in which these are being used is also reviewed; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Procurement and distribution of good quality trenching learning materials is the responsibility of the State Govts under the scheme of Operation Blackboard. National Council of Educational

Research & Training in collaboration with Bureau of Indian Standards have laid down the norms & specifications of various items of equipment to be supplied under the scheme. The States/UTs have been advised to follow these norms & specifications.

(b) and (c). The National Council of Educational Research & Training and four other institutions have been entrusted with the task of assessing the extent of utilisation of teaching learning material supplied under the scheme of Operation Blackboard.

### AIDS Scare in Safdarjung Hospital, New Delhi

9083. SHRI ARJUN CHARAN SETHI:  
SHRI SATYA DEO SINGH:  
SHRI BIJOY KRISHNA HANDIQUE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether virus of AIDS were found in an infant born to a foreign lady recently in Safdarjung Hospital, New Delhi;

(b) if so, whether there is lurking fear among doctors and para-medical staff of the hospital of being affected by AIDS virus due to the lack of proper equipments and other infrastructural facilities to ward off AIDS virus;

(c) if so, the details thereof; and

(d) the steps taken by the Government to provide adequate safeguard facilities against AIDS infection?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d). A lady (African National) delivered a male child on 22nd

March, 1992 in Safdarjung Hospital. On screening for HIV infection, the parents and child were found HIV positive.

On knowing the incident, the Resident Doctors of the hospital approached the medical Superintendent and sought clarification regarding the type of compensation to be provided to a doctor who may get infected with HIV through the handling of patients and whether the hospital infection control procedures can be strictly enforced in the hospital.

After the incident, a meeting was held in the Date. General of Health Services with the Medical Superintendents of the major Delhi hospitals in which it was inter-alia recommended that the guidelines on hospital infection control issued by the Directorate General of Health Services should be followed strictly. It was also recommended that the inpatients' treatment can be carried out in the ward and there is no need for having a separate isolation facility. Full blown AIDS patients should be kept in an area near the ward where the chances of opportunistic infections are minimum.

Consequent to this meeting, the Medical Superintendents of A.I.I.M.S., Dr. R.M.L. Hospital Guru Teg Bahadur Hospital, Safdarjung Hospital, Lok Nayak Jaiprakash Narayan Hospital, and the Lady Harding Medical College and Smt. S.K. Hospital have been formally directed to enforce/implement strictly the Hospital Infection Control Guidelines with a view to minimise the risk of infection of health care workers in handling the patients and to work out additional funds if required for the implementation of the various provisions of the Hospital Infection Control Guidelines.

[English]

### **Level Crossings and Encroachments on Suburban Railway Lines in Bombay**

9084. SHRI MOHAN RAWALE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the existing level crossings and encroachments on the suburban railway lines in Bombay are hurdles in the smooth running of transport and a number of trains get cancelled/delayed as a result thereof;

(b) if so, whether the Government have decided to eliminate these level crossings for smooth running of suburban trains; and

(c) if so, the details of the plan in this regard and the funds allocated for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) There have been cases of train delays and cancellation due to trespassing at some of the 31 level crossings in Bombay area.

(b) 10 of the very busy level crossings are sanctioned for replacement with Road overbridges as sponsored by the State/local authority on cost sharing basis. Other busy level crossings will be taken up for replacement with Road over bridges and when sponsored by the concerned authority on cost sharing basis.

(c) Funds are allocated in keeping with the anticipated progress by the State Government on approaches and by the Railway on bridge proper. Current year's allocation for Road over bridge in Bombay is Rs. 75 lakhs.